

Declaration of Assets and Liabilities

Year.....

I, SHAKUNTALA DEVI, son/daughter/wife of AMIR CHANDRASAH

aged 51 years, belonging to Bihar Vidhan Sabha

service and presently working as OFFICE ATTENDANT [Farash]

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	8000/-	6000/-	Rahul Kumar	Aayushman Kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	9000/-	7000/-	-	-	
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	12 gm Gold + 100 gm Silver	10 gm Gold			
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Bakda Patna 136150ft 194Kk				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 09-02-2022
(a)	(i) Loans from Banks		1348387-/-
	(ii) Loans from financial institutions	CANFIN HOME LOAN, Nalg Road, Patna	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZVPD 4418 B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1061

Gender :- F (M/F)

Date of Birth :- 02/12/1970 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BAS
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Bhojpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature शकुन्ता देवी

Name of Employee: Shakuntala Devi

Designation: Farash (Office Attendant)

Department: Bihar Vidhan Sabha

Place: Pटना

Date: 10-02-2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.